

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C)NO.3844 OF 2020

PETITIONER:

BETSIE GLADSON,
W/O GLADSON, AGED 48 YEARS,
PALAPARAMBIL HOUSE,
EDAPALLY,
V.P.MARAKKAR ROAD,
ERNAKULAM 682 024

BY ADV.SRI. LATHEESH SEBASTIAN

RESPONDENTS :

1. ADDITIONAL DISTRICT MAGISTRATE,
ERNAKULAM-682030
2. THE CHIEF TOWN PLANNER,
THIRUVANANTHAPURAM-695001
3. SECRETARY, KOOVAPPADY GRAMA PANCHAYAT,
KOOVAPPADY P.O,
ERNAKULAM DISTRICT-683544

BY SRI.K.P.HARISH,GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

It is submitted by the learned Government Pleader that a statement has been filed by them, in which the imposition of condition to obtain NOC is justified under Rule 61(9) of the Panchayat Raj Building Rules. The petitioner seeks time to file a reply affidavit to the statement.

Post after vacation.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S/S' EXHIBITS:

- EXT.P1:- TRUE COPY OF THE LETTER OF INTENT ISSUED BY THE CHIEF REGIONAL MANAGER OF HINDUSTAN PETROLEUM LTD. DTD. 9.3.2019
- EXT.P2:- TRUE COPY OF THE CERTIFICATE OF THE REGIONAL FIRE OFFICER, ERNAKULAM DTD. 28.5.19
- EXT.P3:- TRUE COPY OF THE PROCEEDINGS OF THE 1ST RESPONDENT DTD. 8.7.19
- EXT.P4:- TRUE COPY OF THE NO OBJECTION CERTIFICATE OF THE 1ST RESPONDENT DTD. 8.7.19
- EXT.P5:- TRUE COPY OF THE APPROVAL OF THE 2ND RESPONDENT DTD. 8.11.19
- EXT.P6:- TRUE COPY OF THE PERMISSION OF THE PESO DTD. 21.11.19
- EXT.P7:- TRUE COPY OF THE CONSENT OF THE POLLUTION CONTROL BOARD DTD. 1.12.19
- EXT.P8:- TRUE COPY OF THE JUDGMENT OF THIS HON'BLE COURT DTD.4.4.18 IN W.P.C. NO.5734/18
- EXT.P9:- TRUE COPY OF THE NOC OF THE KERALA STAE ELECTRICITY BOARD DTD.12.11.19
- EXT.P10:- TRUE COPY OF THE MEMO OF THE PETITIONER BEFORE THE 3RD RESPONDENT
- EXT.P11:- TRUE COPY OF THE LETTER OF THE 3RD RESPONDENT DTD. 1.2.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE